

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. C.P.(IB)-324(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

NAME OF THE PARTIES: - Shantilal Sanghvi
V/s
Hellios Tubealloys Private Limited

Section: U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-324(MB)/2024: - None appeared for the Petitioner. Perusal of the record reveals that even on the last date of hearing none has appeared on behalf of Petitioner. It appears that the Petitioner is not interested in prosecuting the present Company Petition any further. In view of these circumstances, we are left with no option but to dismiss the present Company Petition, Accordingly, **C.P.(IB)324(MB)2024 is dismissed for non-prosecution.** The file be closed and consigned.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)